## GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE

LOK SABHA
UNSTARRED QUESTION NO. 2278
TO BE ANSWERED ON FRIDAY, THE 11<sup>TH</sup> DECEMBER ,2015
AGRAHAYANA 20, 1937 (SAKA)

## **EFFICIENT MANAGEMENT OF TAX COLLECTION**

†2278. SHRIMATI SAKUNTALA LAGURI:

SHRI G. HARI:

SHRI LAXMAN GILUWA:

SHRI CHANDRAKANT KHAIRE:

SHRIMATI RAMA DEVI:

Will the Minister of FINANCE be pleased to state:

- (a)whether Government has taken note that the tax collection procedure to be slow and inefficient leading shortfall in the collection of the targeted amount;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government has conducted a review of the existing tax collection methods in this regard and if so, the details thereof; and
- (d) whether the Government in order to improve efficiency and quality has introduced a new appraisal rule for taxmen, if so, the details thereof and the extent to which it is likely to benefit the taxpayers?

## **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF FINANCE (JAYANT SINHA)

(a) to (c):There are no indications about any slow or inefficient collections of central taxes due to present system of collection. The procedure has been in place and working efficiently. Moreover, improvement in the system is a continuous process. Details of tax collections during the last three financial years indicating the trend of collections are given below:

Rs. In crore

Nature of taxes	2012-13	2013-14	2014-15*
Direct Taxes	558658	638544	695797
Indirect Taxes	474482	497061	544157

<sup>\*</sup>Provisional

(d) In order to improve efficiency and quality of tax administration, the Government has introduced a revised appraisal forms i.e. Annual Performance Appraisal Report (APAR) for taxmen, incorporating accountability parameters relating to assessment and expanding tax base to reflect quantitative and qualitative outcomes in order to further enhance the efficiency, which will also improve the taxpayers' services.

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